

Board for the Cement Industry. [Placed in Library. See No. LT-2982/64.]

- (v) Resolution No. WB-2(6)/64-(1), dated the 3rd September, 1964, publishing the revised recommendations of the Central Wage Board for the Iron Ore Mining Industry regarding the grant of interim wage increase to the workers. [Placed in Library. See No. LT-3023/64.]

STATEMENT RE. LANDING OF PETER JOHN PHILBY AND BRIAN McALLISTER IN AN AEROPLANE AT MURUD ON JUNE 8, 1964

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a statement on the landing of Peter John Philby and Brian McAllister in an aeroplane at Murud on June 8, 1964 and their subsequent escape from India on June 9, 1964. [See Appendix XLIX, Annexure No. 4.]

STATEMENT RE. CENTRAL GOVERNMENT LOANS

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): Sir, on behalf of Shri Bali Ram Bhagat, I beg to lay on the Table a statement indicating the results of the Central Government loans floated in 1964-65. [See Appendix XLIX, Annexure No. 5.]

CABINET MINISTERS INTRODUCED

THE PRIME MINISTER (SHRI LAL BAHADUR): Sir, I would, with your permission, like to introduce two

Ministers of my Cabinet, Shri N. Sanjiva Reddy and Shri T. N. Singh.

REQUEST FOR GOVERNMENT STATEMENT ON IAC DISPUTE

SHRI BHUPESH GUPTA (West Bengal): Sir, before we pass on to legislative business, I would like Government to make a statement with regard to the dispute between the IAC authorities and their employees. The situation has reached a stage where we find that services are being cancelled. I would like to know what steps the Government is taking in the matter in order to deal with the situation to the satisfaction of the IAC pilots so that the services could be resumed and the matter settled satisfactorily. It is a very, very important matter.

MR. CHAIRMAN: I do not know if the Government are inclined to do so, but I have not been able to pass on the notice to them.

THE PRIME MINISTER (SHRI LAL BAHADUR): I can say that the matter is engaging the attention of the Ministry concerned. The Minister is personally taking direct interest in it. The Finance Minister has also been apprised of the progress because the Finance Minister is concerned. Certain payments are to be made. I can assure the House that if we find it necessary, we will certainly place a statement on the Table of the House.

REFERENCE TO NOTICE OF MOTION FOR PAPERS

SHRI P. K. KUMARAN (Andhra Pradesh): Sir, yesterday, I had given notice of a Motion for Papers regarding the modification made by the Government in the Bonus Commission's Report. May I know what has happened to that and whether the Minister is going to make a statement?